

**Central Administrative Tribunal
Principal Bench**

**CP No.733/2017
in
OA No.1950/2017**

New Delhi, this the 15th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri MSA Khan, Aged about 53 years,
S/o Shri M.K. Khan,
Office: GE, New Delhi,
Delhi Cantt-110010,
R/o 128/3, Sector No.1, Pushp Vihar,
New Delhi-17.

...Applicant

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Shri Sanjay Mitra,
Secretary,
Ministry of Defence, South Block,
New Delhi-110011.
2. Shri Suresh Sharma,
Engineer-in Chief's
Kashmir House, Rajaji Marg,
Integrated HQ of MoD (Army),
DHQ PO-New Delhi-110011.
3. Shri Major General S. Radha Krishnan,
Chief Engineer,
Western Command,
PIN 908543, c/o 56 APO.
4. Shri T.S. Mann,
HQ Commander,
New Delhi, Delhi Cantt.10.

...Respondents

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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